

**RESERVE BANK OF INDIA  
EXCHANGE CONTROL DEPARTMENT  
CENTRAL OFFICE  
MUMBAI**

**C O R R I G E N D U M**

In the Notification No.FEMA.88/2003/2003-RB dated April 1, 2003 of Reserve Bank of India, Exchange Control Department, Central Office published in the Gazette of India Extraordinary, Part II, Section 3, sub-section (I) vide G.S.R.399(E) dated April 1, 2003, the following shall be added at the end.

**Foot-note :**

The Principal Regulations were published in the Official Gazette vide G.S.R.No.456 dated May 3, 2000 in part II, Section 3, Sub-Section (I) and subsequently last amended vide G.S.R.No.629(E) dated March 1, 2003.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)  
Executive Director  
05.03.2004**

**G.S.R. No.186(E)/11.03.2004**